

1	2	3	4	5	6	7	8	9
M.P.	6	1	9	2	7	-	1(3)	-
Maharashtra	98	42	94	25	68	22	100(31)	57(9)
Orissa	44	9	67	17	103	101	162(61)	40(72)
Uttar Pradesh	11	5	9	3	4	-	4(1)	1(-)
West Bengal	23	17	32	6	35	26	56(26)	34(17)
Others	12	-	17	5	14	4	4(4)	-(2)
TOTAL :	1509	678	1565	696	1591	721	1128(766)	455(368)

*Figures in bracket show details of the corresponding period of 2008.

Pakistani nationals entering Indian Territory

515. SHRI VARINDER SINGH BAJWA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of non-Muslim Pakistani nationals who entered India, in the wake of Talibanisation of Swat and the other areas in NWRP province of Pakistan and the period for which they were issued visas by Indian authorities in Pakistan;

(b) their status at present in India, whether their visas have been extended; if so, to what extent; and

(c) the expenditure incurred on their upkeep in the country by respective State Government and the Central Government, separately and the steps taken by the Central Government for their safe return to their homes in Pakistan and the reaction of the Government of Pakistan in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN): (a) Since 1.1.2009, 6135 visitor visas valid for 30-45 days have been issued to non-Muslim Pakistani nationals by the High Commission of India, Islamabad. However, it is not possible to determine the number of non-Muslim Pakistanis "who entered India in the wake of Talibanisation" of various areas in Pakistan as these Pakistani nationals have not mentioned the same in their visa application form while applying for visitor visa. Also no religious based data is maintained by the immigration authorities.

(b) Visitor visa is normally not extended. However, in exceptional circumstances, extension of visitor visa in respect of Pak nationals including non-Muslims is granted on merits of each case strictly according to the instructions issued by the Government from time to time.

(c) No expenditure is reported to have been incurred by the Central Government on such Pak nationals. Details of expenditure, if any, incurred by State Governments on this account is not centrally maintained.

Pakistani nationals coming to India on visitor visa are required to leave India within the validity period of their visa.